COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 32 OF 2016
&
APPEAL NO. 33 OF 2016 & IA NO. 86 of 2016

Dated: 05th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jindal Stainless (Hisar) Ltd. …Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Samir Malik for R-2 & R-3

ORDER

Reply of Respondent Nos. 2 & 3 is taken on record. Rejoinder, if any, may be filed on or before 20.07.2016 after serving copy on the other side.

List these matters on ***28.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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